Annexure-3 to Circular No. IBBI/CIRP/47/2021 dated 24.11.2021 Name of the corporate debtor: M/s. Precision Realty Developers Private Limited: Date of commencement of CIRP: 20.10.2023 (order received on 25.10.2023) NCLT order C. P. (LB) No. 163 of 2023 dated 20.10.2023 (order received on 25.10.2023) List of secured financial creditors (other than financial creditors belonging to any class of creditors) Details of selain of admits of admits of the commencement of the creditors of the commencement of the creditors of the creditors as on the commencement of the commencement of the commencement of the creditors of the creditors

				List of secured financial creditors (other than financial creditors belonging to any										
SI	Name of	Details of claim received		Details of claim admitted						Amount of	Amount of	Amount of claim	Amount of	Remarks, if any
	creditor	Date of	Amount claimed	Amount of claim	Nature of	Amount covered	Amount	Whether	% voting	continge nt	any mutual	not admitted	claim under	
N		receipt		admitted	claim	by	covered by	related	share in CoC	claim	dues, that		verification	
0.		_				security interest	guarantee	party?			may be			
							_				set-off			
1	Phoenix ARC Pvt. Ltd.	08/11/2023	1,32,49,69,940.84	1,32,49,69,940.84		1,32,49,69,940.84	0	No	76.60%	0	0	0	0	
2	IndusInd Bank Ltd	07/11/2023	1,17,95,71,468.05	40,50,00,000		40,50,00,000	40,50,00,000	No	23.40%	0	0	77,45,71,468.05	0	
	Total		2504541409	1729969941								774571468.1		